10

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 2/252/NCLT/AHM/2018

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>08.02.2018</u>

Name of the Company:

Vinay Nanubhai Patel & ors

(A2VP Distributors Pvt Ltd)

V/s.

Registrar of Companies

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. BALLANISANA J VAQUELT PCS

Appliant

Sors

2

ORDER

Learned PCS Mr. Balvantsinh Vaghela present for Appellants. None present for ROC.

Representation of ROC received.

Appellant filed bank statement of the company, latest income tax return of the company and the affidavit of the appellant regarding the status of the bank accounts and the status of the directors of the company.

Heard arguments of learned PCS for Appellant.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL BĮKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 8th day of February, 2018.